## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

others

: M/s Meadow Rural Enterprises Private Limited & 20

**UNDER SECTION** 

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

& K.RAMAKAMY

2. AM Svidheran

B. Sarath babu Bro. S.p. murali Krish poliocake.

Course for Petitioners G.V. May
Coursel for Respondent 1 Ambrons
Coursel Robert 2-21 B. gerba
ORDER

Counsel representing both the parties present.

They prayed time for final submissions.

At request, time is enlarged. Put up on 06.07.2017 at 10.30 A.M.

1-vijageroper

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARTEF TARIQ) (MEMBER (JUDICIAL)